

R.O.C.NO.41123-A/2021/C3**NOTIFICATION NO. 139/2021**

SUMMER VACATION SITTING ARRANGEMENTS – 2021
PRINCIPAL SEAT, MADRAS &
MADURAI BENCH OF MADRAS HIGH COURT, MADURAI

It is hereby notified that the following sitting arrangements are made for the Summer Vacation 2021 (i.e. **Saturday, the 1st day of May, 2021 to Monday, the 31st day of May, 2021**), for the Principal Seat at Madras and Madurai Bench of Madras High Court, Madurai:-

The period of Summer Vacation for this year is split into four parts for the purpose of Vacation Court sitting. The dates relating to filing and sitting arrangements are as here under:-

PART	Filing Date	Court Sitting Date
PART-I 01.05.2021 (Saturday) to 09.05.2021 (Sunday)	03.05.2021 (Monday) 04.05.2021 (Tuesday)	05.05.2021 (Wednesday) 06.05.2021 (Thursday)
PART-II 10.05.2021 (Monday) to 16.05.2021 (Sunday)	10.05.2021 (Monday) 11.05.2021 (Tuesday)	12.05.2021 (Wednesday) 13.05.2021 (Thursday)

PART	Filing Date	Court Sitting Date
PART-III 17.05.2021 (Monday) to 23.05.2021 (Sunday)	17.05.2021 (Monday) 18.05.2021 (Tuesday)	19.05.2021 (Wednesday) 20.05.2021 (Thursday)
PART-IV 24.05.2021 (Monday) to 31.05.2021 (Monday)	24.05.2021 (Monday) 25.05.2021 (Tuesday)	26.05.2021 (Wednesday) 27.05.2021 (Thursday)

HON'BLE VACATION JUDGES NOMINATED FOR THE SUMMER VACATION 2021 (PARTS - I TO IV)

(i) PRINCIPAL SEAT AT MADRAS

PART-I (01.05.2021 to 09.05.2021)

The Hon'ble Thiru. Justice **R.Suresh Kumar**, The Hon'ble Thiru. Justice **P.D. Audikesavalu**, The Hon'ble Thiru. Justice **G.R.Swaminathan** and The Hon'ble Ms. Justice **R.N.Manjula** will be the Hon'ble Vacation Judges for the **I Part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows:-

Date of Sitting	Sl. No.	Hon'ble Judges	Subjects
05.05.2021 & 06.05.2021	1	The Hon'ble Thiru. Justice R.Suresh Kumar and The Hon'ble Thiru. Justice P.D. Audikesavalu	All Division Bench Matters
	1a	The Hon'ble Thiru. Justice R.Suresh Kumar	After Division Bench Work - Writ Petitions relating to Service,

<i>Date of Sitting</i>	<i>Sl. No.</i>	<i>Hon'ble Judges</i>	<i>Subjects</i>
			Education, Mines & Minerals, Industries, Land Acquisition, Local Authority, Labour and Single Bench Writ Petitions relating to the matters which are not assigned to any other Bench
	1b	The Hon'ble Thiru. Justice P.D. Audikesavalu	After Division Bench Work – Writ Petitions relating to Tax, MV, MV-Tax, Customs & Central Excise, Cinema, Prohibition & Excise, EB, Forest, ULC, LR & LT and APM All Appellate Side and Original Side matters
	2	The Hon'ble Thiru. Justice G.R.Swaminathan	Criminal Original Petitions – Bail Applications and all other Petitions concerning Bail All other Single Bench Criminal Side matters
	3	The Hon'ble Ms. Justice R.N.Manjula	Criminal Original Petitions – Anticipatory Bail Applications and all other Petitions concerning Anticipatory Bail

PART II (10.05.2021 to 16.05.2021)

The Hon'ble Thiru. Justice **C.V.Karthikeyan**, The Hon'ble Thiru. Justice **Krishnan Ramasamy**, The Hon'ble Thiru. Justice **G.Chandrasekharan** and The Hon'ble Tmt. Justice **S.Kannammal** will be the Hon'ble Vacation Judges for the **II Part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows:-

<i>Date of Siting</i>	<i>Sl. No.</i>	<i>Hon'ble Judges</i>	<i>Subjects</i>
12.05.2021 & 13.05.2021	1	The Hon'ble Thiru. Justice C.V.Karthikeyan and The Hon'ble Thiru. Justice Krishnan Ramasamy	All Division Bench Matters
	1a	The Hon'ble Thiru. Justice C.V.Karthikeyan	After Division Bench Work - Writ Petitions relating to Service, Education, Mines & Minerals, Industries, Land Acquisition, Local Authority, Labour and Single Bench Writ Petitions relating to the matters which are not assigned to any other Bench
	1b	The Hon'ble Thiru. Justice Krishnan Ramasamy	After Division Bench Work – Writ Petitions relating to Tax, MV, MV-Tax, Customs & Central Excise, Cinema, Prohibition & Excise, EB, Forest, ULC, LR & LT and APM All Appellate Side and Original Side matters
	2	The Hon'ble Thiru. Justice G.Chandrasekharan	Criminal Original Petitions – Bail Applications and all other Petitions concerning Bail All other Single Bench Criminal Side matters
	3	The Hon'ble Tmt. Justice S.Kannammal	Criminal Original Petitions – Anticipatory Bail Applications and all other Petitions concerning Anticipatory Bail

PART III (17.05.2021 to 23.05.2021)

The Hon'ble Dr. Justice **Anita Sumanth**, The Hon'ble Thiru. Justice **Senthilkumar Ramamoorthy**, The Hon'ble Thiru. Justice **M. Nirmal Kumar** and The Hon'ble Thiru. Justice **V.Sivagnanam** will be the Hon'ble Vacation Judges for the **III Part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters.

The details of work allotment are as follows :-

<i>Date of Sitting</i>	<i>Sl. No.</i>	<i>Hon'ble Judges</i>	<i>Subjects</i>
19.05.2021 & 20.05.2021	1	The Hon'ble Dr. Justice Anita Sumanth and The Hon'ble Thiru. Justice Senthilkumar Ramamoorthy	All Division Bench Matters
	1a	The Hon'ble Dr. Justice Anita Sumanth	After Division Bench Work - Writ Petitions relating to Service, Education, Mines & Minerals, Industries, Land Acquisition, Local Authority, Labour and Single Bench Writ Petitions relating to the matters which are not assigned to any other Bench
	1b	The Hon'ble Thiru. Justice Senthilkumar Ramamoorthy	After Division Bench Work – Writ Petitions relating to Tax, MV, MV-Tax, Customs & Central Excise, Cinema, Prohibition & Excise, EB, Forest, ULC, LR & LT and APM All Appellate Side and Original Side matters
	2	The Hon'ble Thiru. Justice M. Nirmal Kumar	Criminal Original Petitions – Bail Applications and all other Petitions concerning Bail All other Single Bench Criminal Side matters

<i>Date of Sitting</i>	<i>Sl. No.</i>	<i>Hon'ble Judges</i>	<i>Subjects</i>
	3	The Hon'ble Thiru. Justice V.Sivagnanam	Criminal Original Petitions – Anticipatory Bail Applications and all other Petitions concerning Anticipatory Bail

PART IV (24.05.2021 to 31.05.2021)

The Hon'ble Dr. Justice **G.Jayachandran**, The Hon'ble Thiru. Justice **C.Saravanan**, The Hon'ble Thiru. Justice **Sathi Kumar Sukumara Kurup** and The Hon'ble Tmt. Justice **T.V.Thamilselvi** will be the Hon'ble Vacation Judges for the **IV Part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters.

The details of work allotment are as follows :-

<i>Date of Sitting</i>	<i>Sl. No.</i>	<i>Hon'ble Judges</i>	<i>Subjects</i>
26.05.2021 & 27.05.2021	1	The Hon'ble Dr. Justice G.Jayachandran and The Hon'ble Thiru. Justice C.Saravanan	All Division Bench Matters
	1a	The Hon'ble Dr. Justice G.Jayachandran	After Division Bench Work - Writ Petitions relating to Service, Education, Mines & Minerals, Industries, Land Acquisition, Local Authority, Labour and Single Bench Writ Petitions relating to the matters which are not assigned to any other Bench
	1b	The Hon'ble Thiru. Justice C.Saravanan	After Division Bench Work – Writ Petitions relating to Tax, MV, MV-Tax, Customs & Central Excise, Cinema, Prohibition & Excise, EB, Forest, ULC, LR & LT and APM

<i>Date of Sitting</i>	<i>Sl. No.</i>	<i>Hon'ble Judges</i>	<i>Subjects</i>
			All Appellate Side and Original Side matters
	2	The Hon'ble Thiru. Justice Sathi Kumar Sukumara Kurup	Criminal Original Petitions – Bail Applications and all other Petitions concerning Bail All other Single Bench Criminal Side matters
	3	The Hon'ble Tmt. Justice T.V.Thamilselvi	Criminal Original Petitions – Anticipatory Bail Applications and all other Petitions concerning Anticipatory Bail

(ii) MADURAI BENCH OF MADRAS HIGH COURT, MADURAI

PART-I (01.05.2021 to 09.05.2021)

The Hon'ble Thiru. Justice **M.S.Ramesh**, The Hon'ble Thiru. Justice **B.Pugalendhi**, and The Hon'ble Tmt. Justice **S.Ananthi** will be the Hon'ble Vacation Judges for the **I Part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows :-

<i>Date of Sitting</i>	<i>Sl. No.</i>	<i>Hon'ble Judges</i>	<i>Subjects</i>
05.05.2021 & 06.05.2021	1	The Hon'ble Thiru. Justice M.S.Ramesh and The Hon'ble Thiru. Justice B.Pugalendhi	All Division Bench matters
	1a	The Hon'ble Thiru. Justice M.S.Ramesh	After Division Bench Work - Writ Petitions relating to Service, Education,

<i>Date of Sitting</i>	<i>Sl. No.</i>	<i>Hon'ble Judges</i>	<i>Subjects</i>
			Mines & Minerals, Industries, Land Acquisition, Local Authority, Labour and Single Bench Writ Petitions relating to the matters which are not assigned to any other Bench
	1b	The Hon'ble Thiru. Justice B.Pugalendhi	After Division Bench Work – Writ Petitions relating to Tax, MV, MV-Tax, Customs & Central Excise, Cinema, Prohibition & Excise, EB, Forest, ULC, LR & LT and APM and All Appellate Side matters
	2	The Hon'ble Tmt. Justice S.Ananthi	All Single Bench Criminal Side matters

PART II (10.05.2021 to 16.05.2021)

The Hon'ble Thiru. Justice **S.S.Sundar**, The Hon'ble Tmt. Justice **T.Krishnavalli** and The Hon'ble Thiru. Justice **A.A.Nakkiran** will be the Hon'ble Vacation Judges for the **II Part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows :-

<i>Date of Sitting</i>	<i>Sl. No.</i>	<i>Hon'ble Judges</i>	<i>Subjects</i>
12.05.2021 & 13.05.2021	1	The Hon'ble Thiru. Justice S.S.Sundar and The Hon'ble Tmt. Justice T.Krishnavalli	All Division Bench matters
	1a	The Hon'ble Thiru. Justice S.S.Sundar	After Division Bench Work - Writ Petitions relating to Service, Education, Mines & Minerals,

<i>Date of Sitting</i>	<i>Sl. No.</i>	<i>Hon'ble Judges</i>	<i>Subjects</i>
			Industries, Land Acquisition, Local Authority, Labour and Single Bench Writ Petitions relating to the matters which are not assigned to any other Bench
	1b	The Hon'ble Tmt. Justice T.Krishnavalli	After Division Bench Work – Writ Petitions relating to Tax, MV, MV-Tax, Customs & Central Excise, Cinema, Prohibition & Excise, EB, Forest, ULC, LR & LT and APM and All Appellate Side matters
	2	The Hon'ble Thiru. Justice A.A.Nakkiran	All Single Bench Criminal Side matters

PART III (17.05.2021 to 23.05.2021)

The Hon'ble Thiru. Justice **D.Krishnakumar**, The Hon'ble Thiru. Justice **N.Anand Venkatesh** and The Hon'ble Thiru. Justice **G.Ilangovan** will be the Hon'ble Vacation Judges for the **III Part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows :-

<i>Date of Sitting</i>	<i>Sl. No.</i>	<i>Hon'ble Judges</i>	<i>Subjects</i>
19.05.2021 & 20.05.2021	1	The Hon'ble Thiru. Justice D.Krishnakumar and The Hon'ble Thiru. Justice N. Anand Venkatesh	All Division Bench matters

<i>Date of Sitting</i>	<i>Sl. No.</i>	<i>Hon'ble Judges</i>	<i>Subjects</i>
	1a	The Hon'ble Thiru. Justice D.Krishnakumar	After Division Bench Work - Writ Petitions relating to Service, Education, Mines & Minerals, Industries, Land Acquisition, Local Authority, Labour and Single Bench Writ Petitions relating to the matters which are not assigned to any other Bench
	1b	The Hon'ble Thiru. Justice N.Anand Venkatesh	After Division Bench Work – Writ Petitions relating to Tax, MV, MV-Tax, Customs & Central Excise, Cinema, Prohibition & Excise, EB, Forest, ULC, LR & LT and APM All Appellate Side matters
	2	The Hon'ble Thiru. Justice G.Ilangovan	All Single Bench Criminal Side matters

PART IV (24.05.2021 to 31.05.2021)

The Hon'ble Selvi. Justice **V.M.Velumani**, The Hon'ble Tmt. Justice **R.Tharani** and The Hon'ble Thiru. Justice **K. Murali Shankar** will be the Hon'ble Vacation Judges for the **IV Part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows :-

<i>Date of Sitting</i>	<i>Sl. No.</i>	<i>Hon'ble Judges</i>	<i>Subjects</i>
26.05.2021 & 27.05.2021	1	The Hon'ble Selvi. Justice V.M.Velumani and The Hon'ble Tmt. Justice R.Tharani	All Division Bench matters

<i>Date of Sitting</i>	<i>Sl. No.</i>	<i>Hon'ble Judges</i>	<i>Subjects</i>
	1a	The Hon'ble Selvi. Justice V.M.Velumani	After Division Bench Work - Writ Petitions relating to Service, Education, Mines & Minerals, Industries, Land Acquisition, Local Authority, Labour and Single Bench Writ Petitions relating to the matters which are not assigned to any other Bench
	1b	The Hon'ble Tmt. Justice R.Tharani	After Division Bench Work – Writ Petitions relating to Tax, MV, MV-Tax, Customs & Central Excise, Cinema, Prohibition & Excise, EB, Forest, ULC, LR & LT and APM and All Appellate Side matters
	2	The Hon'ble Thiru. Justice K. Murali Shankar	All Single Bench Criminal Side matters

The following Officers are nominated as Vacation Officers for the corresponding sitting days of the Hon'ble Vacation Judges during **Parts I, II, III & IV** of the vacation, respectively:-

PRINCIPAL SEAT AT MADRAS

PART	Sl. No.	Principal Seat at Madras
PART – I <u>(01.05.2021 to 09.05.2021)</u>	1	Thiru.A.Mathiyalagan, Deputy Registrar (Per. Admn.)
	2	Thiru.N.Srinivasan, Assistant Registrar (Audit)

PART	Sl. No.	Principal Seat at Madras
	3	Tmt.R.Padma, Assistant Registrar (RTI Act)
PART – II <u>(10.05.2021 to 16.05.2021)</u>	1	Tmt.K.Usha Rani, Deputy Director, (Mediation and Conciliation Centre)
	2	Tmt. P.Chandini Jasmin, Assistant Registrar (O.S.-I)
	3	Tmt.G.M.Sazeetha, Assistant Registrar (C.S.-VI)
PART – III <u>(17.05.2021 to 23.05.2021)</u>	1	Tmt.N.Gowri, Deputy Registrar (Admn-II)
	2	Tmt. R.Mangaiyarkarasi, Assistant Registrar (Lok Adalat)
	3	Thiru.K.Sivakumar, Assistant Registrar (Digitization-II)
PART-IV <u>(24.05.2021 to 31.05.2021)</u>	1	Tmt.J.Angeline Thelma Chitra, Deputy Registrar (Records)
	2	Thiru.A.S.Velumani, Assistant Registrar (Juvenile Justice Act)
	3	Thiru.N.Baskar, Assistant Registrar (A.S.)

MADURAI BENCH

PART	Sl. No.	Madurai Bench of Madras High Court, Madurai
PART – I <u>(01.05.2021 to 09.05.2021)</u>	1	Tmt. V.Subbulakshmi, Joint Registrar (Admn.)
	2	Tmt.V.Premalatha, Assistant Registrar (C.O.)

PART	Sl. No.	Madurai Bench of Madras High Court, Madurai
	3	Thiru.N.V.Kannan, Assistant Registrar (Admn-II)
PART – II <u>(10.05.2021 to 16.05.2021)</u>	1	Thiru. Y.Sampath Kumar, Joint Registrar (Judicial)
	2	Thiru. P.S.Kumaran, Assistant Registrar (C.S-I)
	3	Thiru. G.Rajamannar, Assistant Registrar (RTI Act)
PART – III <u>(17.05.2021 to 23.05.2021)</u>	1	Thiru.D.Pandian, Deputy Registrar (Lok Adalat / Mediation and Conciliation Centre)
	2	Thiru. G.Balakrishnan, Assistant Registrar (A.S.)
	3	Thiru. J.Inbakumar, Assistant Registrar (C.S.-III)
PART-IV <u>(24.05.2021 to 31.05.2021)</u>	1	Tmt.G.Latha, Joint Registrar (Computer)
	2	Thiru. A.Vijayaram, Assistant Registrar (Crl.Side)
	3	Thiru. G.Sankar, Assistant Registrar (C.S-II)

The aforesaid Officers are hereby instructed to act as Vacation Officers from 01.05.2021 (Saturday) to 31.05.2021 (Monday) in their respective parts (inclusive of holidays).

Court sitting hours will be from 10.30 a.m. to 4.45 p.m. on Court Sitting days (both for the Principal Seat at Madras and Madurai Bench of Madras High Court, Madurai).

The method of hearing of cases being followed now in the Madras High Court (both Principal Seat and Madurai Bench) will be applicable for the Summer Vacation Sitting, 2021.

Notice of any application of urgent matters alone should be presented along with the papers to the Vacation Officers from **10.30 a.m. to 01.30 p.m.** on the filing dates in the Principal Seat at Madras by following the present system of filing of case papers, copy applications, returning/re-presenting the case papers and receiving the order copies, by physical mode through the respective counters provided inside the South Gate (Gate No.7) (Notification in ROC.No.23991-C/2020/C3, dated 06.03.2021).

Notice of any application of urgent matters alone should be presented along with the papers to the Vacation Officers from **10.30 a.m. to 01.30 p.m.** on the filing dates in the Madurai Bench of Madras High Court, Madurai by following the present system of filing of case papers, copy applications, returning/re-presenting the case papers and receiving the order copies, by physical mode through the respective counters provided at the main entrance (Notification No.76/JUDL/2021, dated 16.04.2021).

The e-mail id of the Vacation Officers is as follows:-

- a) Principal Seat: masbenchvac1@gmail.com
- b) Madurai Bench: mdubenchvac1@gmail.com

No application should be presented at the residence of the Hon'ble Vacation Judges under any circumstances and no lunch motion will be entertained during the summer vacation.

For the bail petitions, Lower Court bail order should be enclosed along with the petitions.

The Registry (both the Principal Seat at Madras and Madurai Bench of Madras High Court, Madurai) will work on all working days during the Summer Vacation 2021 from 10.00 a.m. to 4.45 p.m., except on the Court Sitting days, on which days, the Registry will function from 10.00 a.m. to 5.45 p.m., or till the rising of the Court, whichever is later.

HIGH COURT, MADRAS
DATED: 29.04.2021

Sd/- P.DHANABAL
REGISTRAR GENERAL